

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/610/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	CHANDRA PRAKASH BY BALASUBRAMANIAN	for Operational Creditor	<u>Gomare</u>
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ORDER

Counsel for petitioner/Operational Creditor present. He is directed to send private notice to the respondent for their appearance and for making submissions alongwith copy of petition and documents relied upon and file proof of the same by way of an affidavit. Put up on 03.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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